

**GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES**

**LOK SABHA
UNSTARRED QUESTION NO. 1320
TO BE ANSWERED ON 11TH FEBRUARY, 2025**

Fish Processing Industries

**1320. Shri Navaskani K:
Shri C N Annadurai:**

Will the MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) the number of fish processing industries currently operational in the country including Tamil Nadu;
- (b) the steps being taken by the Government to enhance the capacity and efficiency of fish processing industries;
- (c) whether the Government provides financial or technical assistance for the establishment of fish processing industries;
- (d) if so, the details of assistance provided during the last five years, State/UT-wise; and
- (e) the extent to which fish processing industries have benefited fishermen and fish farmers in the country?

ANSWER

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a): According to the Marine Product Export Development Authority (MPEDA), there are currently 646 registered seafood processing units, of which 57 are located in Tamil Nadu.

(b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India is implementing a flagship scheme namely "Pradhan Mantri Matsya Sampada Yojana (PMMSY)" with highest ever investment of Rs.20, 050 crore in fisheries sector for a period of 5 years with effect from the financial year 2020-21 to FY 2024-25 in all states/ Union Territories (UTs). PMMSY *inter alia* supports the creation of modern post-harvest cold chain infrastructures such as cold storages, ice plants, including with ice flaking and ice crushing units and fish transportation vehicles etc. to increase the capacity and efficiency of fish processing industries. To enhance the global competitiveness of the fish processing Industries, PMMSY also supports for quality fish production, species diversification, promotion of export-oriented species, branding, standards, and certification, training and capacity building etc besides development of modern fishing harbours and fish landing centers, etc. The Department of Fisheries, Government of India has approved proposals to the tune of Rs. 1825.89 crore for development of cold chain infrastructure under PMMSY including construction of 634 cold storages/ice plants and 27189 post-harvest transportation facilities. So far, the Department of Fisheries, Government of India, under PMMSY during the last four financial years (FY 2020-21 to 2023-24), and in the current financial year (2024-25), has approved 39 ice plants/cold storages, 1540 post-harvest transportation facilities, 3 fish retail markets, and 55 fish vending kiosks for marketing of fish, to the State of Tamil Nadu, aimed at development of fish processing and post-harvest industry in the State.

The Government of India, Ministry of Commerce and Industry has established the Marine Products Export Development Authority (MPEDA) through the Marine Products Export Development Authority (MPEDA) Act, 1972 as a dedicated agency to facilitate export of seafood. The MPEDA enrolls exporters, lay down quality standards, liaisons with importers to boost the exports and conducts capacity building programme like training, awareness campaigns, workshop/ meets for relevant stakeholders to improve their technical know-how for enhancing the capacity and efficiency of fish processing industries. In addition, MPEDA also participates in various trade fairs and exhibitions, and organizes Virtual Buyer Seller Meets (VBSMs) and Chintan Shivir etc.

(c) and (d): The State/UT-wise details of post-harvest infrastructure proposals approved during the last four financial years (FY 2020-21 to 2023-24), and current financial year (2024-25) (till date) under Pradhan Mantri Matsya Sampada Yojana (PMMSY) is furnished at Annexure-I. The State/UT-wise financial assistance given by MPEDA to the seafood processor for the last five years is furnished at Annexure-II. Further, under the Long-Term Interventions component of Operation Greens, the Ministry of Food Processing Industries has approved 11 projects on shrimp processing in different districts of Andhra Pradesh in year 2022. These projects represent a total project cost of ₹693.37 crore, with an allocated grant-in-aid of ₹114.62 crore. Details of these 11 projects along-with status are furnished at annexure-III.

(e): As reported by MPEDA, during the financial year 2023-24, India exported 17,81,602 MT of Seafood worth US\$ 7.38 Billion and ₹ 60,523.89 Cr. The aquaculture sector contributed 62% and capture fisheries 38% of the total exports in terms of value (US\$), which benefited approximately 1 lakh farmers and 10 lakh fishermen across the country. Further, fish processing industry has significantly helped fishers and fish farmers in India by steady demand, increasing their income, reducing post-harvest losses, and expanding market access. The industry has also created direct and indirect employment opportunities in processing, packaging, and distribution, further supporting coastal and inland fishing communities.

Annexure-I

Statement referred to in reply of part-(d) of Lok Sabha unstarred Question No.1320 put in by Shri Navaskani K and Shri C N Annadurai , Hon'ble Members of Parliament, Lok Sabha for answer on 11th February, 2025 regarding Fish Processing Industries.

(Rs. in lakh)

Sl. N	Name of the states	Cold Store/Ice Plant	Refrigerated Vehicle	Insulated Vehicle	Motor Cycle with Ice Box	Cycle with Icebox	Three-wheeler with ice box	Live fish Vending Center	Retail Market	Kiosk
1	Andaman and Nicobar	480.0	230.0	198.0	145.50	0.00	123.0	0.00	0.00	370.0
2	Andhra Pradesh	1200.0	0.0	4000.0	600.0	0.00	1200.0	4900.0	12000.0	14263.75
3	Arunachal Pradesh	80.0	50.0	0.0	0.0	0.00	36.00	0.00	0.00	150.00
4	Assam	360.0	250.0	100.0	150.0	93.70	660.0	240.0	0.00	890.00
5	Bihar	2525.0	500.0	100.0	300.0	100.00	450.0	2420.0	0.00	900.0
6	Chhattisgarh	460.0	250.0	0.0	337.50	0.00	105.0	2200.0	0.00	0.00
7	Daman & Diu	150.0	0.0	0.0	7.50	0.00	15.0	0.0	0.00	0.00
8	Delhi	0.0	25.0	0.0	2.25	0.50	6.00	0.0	0.00	0.00
9	Goa	280.0	150.0	960.0	25.50	0.00	159.0	20.0	400.0	190.00
10	Gujarat	2450.0	500.0	580.0	187.50	0.00	9.00	380.0	0.0	
11	Haryana	3120.0	250.0	0.0	155.25	36.00	363.0	0.00	0.0	1660.00
12	Himachal Pradesh	1290.0	25.0	140.0	275.25	0.00	117.0	60.0	0.00	630.00
13	Jammu & Kashmir	0.00	125.0	0.0	22.50	0.00	327.0	600.0	0.00	70.00
14	Jharkhand	1560.0	500.0	240.0	463.50	44.70	1578.0	500.0	0.00	190.00
15	Karnataka	7680.00	775.00	2900.00	306.75	13.40	375.00	920.00	100.00	3490.00
16	Kerala	1070.00	150.00	320.00	229.50	2.10	357.00	1540.00	500.00	900.00
17	Ladakh	96.00	30.00	72.00	105.00	0.00	0.00	0.00	0.00	170.00
18	Lakshadweep	1472.00	0.00	100.00	135.00	13.00	90.00	0.00	0.00	86.00
19	Madhya Pradesh	3800.0	225.00	1320.00	1446.75	30.40	894.00	240.00	100.00	2830.00
20	Maharashtra	7770.0	3450.00	3960.00	150.00	0.00	174.00	4840.00	100.00	380.00
21	Manipur	280.0	0.00	100.00	0.00	0.00	39.00	120.00	200.00	160.00
22	Meghalaya	280.0	0.00	220.00	48.75	0.00	87.00	40.00	200.00	650.00
23	Mizoram	480.0	0.00	220.00	3.00	0.00	0.00	40.00	0.00	150.00
24	Nagaland	0.00	50.00	160.00	16.50	0.00	0.00	140.00	0.00	0.00
25	Odisha	3530.0	250.00	3500.00	525.00	0.00	810.00	100.00	2200.00	420.00
26	Puducherry	280.00	350.00	640.00	67.50	0.00	0.00	120.00	0.00	100.00
27	Punjab	160.00	250.00	220.00	183.75	10.10	150.00	60.00	200.00	300.00
28	Rajasthan	69.0	75.00	60.00	0.00	0.00	9.00	0.00	0.00	0.00
29	Sikkim	40.0	0.00	0.00	7.50	0.00	0.00	160.00	0.00	160.00
30	Tamil Nadu	4140.0	275.00	3860.00	948.00	0.00	180.00	240.00	300.00	550.00
31	Telangana	0.00	0.00	400.00	0.00	0.00	825.00	400.00	0.00	1850.00
32	Tripura	40.00	0.00	0.00	412.50	61.80	606.00	160.00	0.00	380.00
33	Uttar Pradesh	150.0	0.00	1320.00	0.00	368.00	432.00	3240.00	0.00	1200.00
34	Uttarakhand	120.0	275.00	0.00	52.50	0.00	36.00	0.00	100.00	1190.00
35	West Bengal	3200.0	200.0	1900.0	767.25	167.50	1461.25	1180.0	625.44	320.0
Grand Total		48612.00	9210.00	27590.00	8077.50	941.20	11673.25	24860.00	17025.44	34599.75

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(Rs in Lakh)

Sl.No	State	2019-20		2020-21		2021-22		2022-23		2023-24	
		Units (nos)	Project cost	Units (nos)	Project cost	Units (nos)	Project cost	Units (nos)	Project cost	Units (nos)	Project cost
1	Kerala	3	46.19	16	113.01	12	1050.4	6	351.91	1	10.00
2	Tamil Nadu	5	101.81	4	363.87	4	19.81	2	31.00	2	25.26
3	Andhra Pradesh	20	218.59	16	341.17	8	1092.2	4	562.23	6	414.82
4	Odisha	4	163.59	9	299.2	1	1.5	1	6.00	0	0.00
5	West Bengal	4	142.89	6	544.7	2	273.65	1	2.762	1	2.82
6	Gujarat	7	91.91	10	164.07	4	275.74	2	215.91	4	228.1
7	Maharashtra	2	496.05	9	164.53	2	280.79	1	2.99	3	376.06
8	Goa	2	41.66	0	0.00	0	0.00	0	0.00	0	0.00
9	Karnataka	4	152.71	18	119.42	3	7.1	1	500	0	0.00
10	Telangana	0	0.00	0	0.00	0	0.00	0	0.00	1	8.52
	Total	51	1455.4	88	2110	36	3001.2	18	1672.81	18	1065.6

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(Rs. in crore)

SL No.	Name of Applicant	Cluster/ District	Total Project Cost	Approved Grant
1.	Advishnu Marine Foods Private Limited	East Godavari	35.00	10.00
2.	Avanti Frozen Foods Private Limited	Kakinada	64.62	10.00
3.	Devi Fisheries Limited	Kakinada	105.50	15.00
4.	Rajyalakshmi Marine Exports	Kakinada	49.25	10.00
5.	Annam Marine Exports Private Limited	Guntur	51.00	10.00
6.	Milesh Marine Exports Private Limited	Krishna	34.85	10.00
7.	Alpha Marine Limited	Nellore	98.00	9.62
8.	Devi Sea Foods Limited	West Godavari	75.18	10.00
9.	Sandhya Marines Limited	West Godavari	72.10	10.00
10.	Summit Marine Exports Private Limited	West Godavari	55.60	10.00
11.	SMSEA Corporation LLP	Visakhapatnam	52.27	10.00
Total			693.37	114.62
